

(Open court)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH

Dated, Allahabad, this 20th December, 2000

CORAM : Hon'ble Mr. Rafiq Uddin, Member (J)  
Hon'ble Mr. S. Biswas, Member (A)

M.A.5826/99 in Original Application No. 999/99

Adal Singh son of Shri Gulab Singh  
Sonai Thok Sumers, District: Mathura,  
E.D.M.P., Agra Fort

.....Applicant

Counsel for the applicant : Shri M.K. Upadhyay

V E R S U S

1. Union of India through the Post Master General, Agra Region, Agra
2. S.R.M.X. Division, Jhansi
3. Sub Record Officer, R.M.S. "X" Division, Agra

..... Respondents

Counsel for the Respondents : Km. Sadhana Srivastava

O R D E R (Open Court)  
(Order by Hon'ble Mr. Rafiq Uddin, JM )

The applicant has approached this Tribunal seeking direction to the Respondents to make selection for regular appointment on the post of Extra Departmental Mail Man (EDMM), Agra Fort Post Office, Agra and also to consider the candidature of the applicant in the selection for the regular appointment in the Post of Extra Departmental Main Man, Agra Fort Post Office, Agra and also for restraining the Respondents from making any provisional appointment on the post which the applicant was holding.

The relevant facts for decision of the present O.A. are that the applicant was engaged as Extra Departmental Mail Man during the period from 3.9.1997 to April, 1999. The applicant claims that his service cannot be terminated by the Respondent by oral order because provision of E.D.A.S. (Conduct and Rules 1964) are applicable in the case of the applicant. It is admitted position that the service of the applicant is provis-

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-onal and terminated in April, 1999. It has been stated by the Learned Counsel for the Respondents that a regular selection is to be held if ban for the post in question is shifted. The Respondents have no objection to consider the case of the applicant for appointment as and when selection is held in future. We, therefore, disposed of this O.A. with the direction to the Respondents to consider the candidature of the applicant for the post in question as and when the regular selection for the post is held by the Respondents along with other candidates as per rule.

There will be no order as to cost.

S. Brier

AM

R. Jayaraman

JM

kkc